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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH  
~~XXXXXX XXXXXXXX~~

O.A. No. 472  
~~XXXXXX~~

1990

DATE OF DECISION 4-12-1990

Shri Yogesh Mamaiyadan Gadhavi Petitioner

Shri B.B.Shah

Advocate for the Petitioner(s)

Versus

Union of India & Ors.

Respondent

Shri P.M. Raval

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. P.H.Trivedi

: Vice Chairman

The Hon'ble Mr. J.P.Sharma

: Judicial Member

1. Whether Reporters of local papers may be allowed to see the Judgement?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgement?
4. Whether it needs to be circulated to other Benches of the Tribunal?

(2)

Shri Yogesh Mamaiyadan Gadhavi  
29/2, Umang Flats,  
Bapunagar, Ahmedabad.

: Applicant

versus

1. Union of India  
Through:  
The Jt.Chief Controller of  
Imports & Exports, New  
C.G.O. Bldg., South East  
Wing, New Marine Line,  
Churchgate, Bombay-400 020.

2. Joint Chief Controller of  
Imports & Exports,  
11th Floor, M.S.Bldg.,  
Lal Darwaja, Ahmedabad-380 001.

3. Shri B.R.Kawat,  
Inquiry Authority/Dy.Chief  
Controller of Imports &  
Exports, 11th Floor,  
M.S. Building, Lal Darwaja,  
Ahmedabad-380 001.

: Respondents

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman

Hon'ble Mr. J.P. Sharma : Judicial Member

O.A. No.472/90

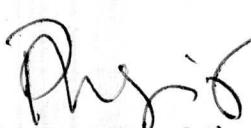
O R D E R

Date: 4/12/1990

Hon'ble Mr. P.H. Trivedi : Vice Chairman

Heard Mr.B.B.Shah and Mr.T.H.Sompura for  
Mr.P.M.Raval, learned advocates for the applicant and  
the respondents. There is no bar against proceeding  
against the Government servant departmentally during the  
pendency of the criminal case but how far is ~~directly~~ <sup>or finally</sup>  
to proceeding the departmental proceedings is a matter  
on which the petitioner can make a proper representation  
to the departmental authorities which he may do as he feels  
best. There is, therefore, no ground for allowing the  
admission of the petition. Accordingly the petition is  
rejected.

  
(J.P. Sharma)  
Judicial Member

  
(P.H.Trivedi)  
Vice C hairman